

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING February 2020**  
(data as on 05.03.2020)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	5	16	335
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	122	123	2975
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	9	11	667
BONDED LABOUR (Inc. Code 601)	35	28	1075
CHILDREN (Inc. Code 100-117)	47	72	647
WOMEN (Inc. Code 1300-1316)	376	429	2637
SC/ST/OBC (Inc. Code 1900-1909)	151	179	742
OTHERS	4969	5080	11031
<b>Total</b>	<b>5714</b>	<b>5938</b>	<b>20109</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of February 2020**

	No. of cases registered	No. of cases disposed	Pendency as on date
<b>SUO-MOTU</b>	3	1	138
<b>HRD</b>	5	2	138
<b>Total</b>	<b>8</b>	<b>3</b>	<b>276</b>

**Cases where NHRC recommended Monetary relief during the month of February 2020**

Nature of incident	No of Cases	Amount recommended (in Rs.)
CUSTODIAL DEATH IN JUVENILE HOME	1	250000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	300000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	3	900000
CUSTODIAL DEATH (Judicial)	15	4100000
TROUBLE BY ANTI-SOCIAL ELEMENTS	1	100000
ABUSE OF POWER	1	100000
CUSTODIAL DEATH (Police)	2	600000
FAILURE IN TAKING LAWFUL ACTION	2	350000
NON REGISTRATION OF FIR	1	100000
DOWERY DEATH OR THEIR ATTEMPT	1	100000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	5	500000
ABUSE OF POWER	1	300000
<b>Total</b>	<b>34</b>	<b>7700000</b>